

Central Administrative Tribunal
Principal Bench

C.P. No. 228 of 1998
in
O.A. No. 576 of 1997

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New Delhi, dated this the 11th February, 2000

Hon'ble Mr. S.R. Adige, Vice Chairman (A)
Hon'ble Mr. Kuldip Singh, Member (J)

Shri P.C. Gupta,
S/o Shri Lachman Dass,
R/o KP-43, Maurya Enclave,
Pitampura,
New Delhi-110034. . . Applicant

(By Advocate: Shri K.C. Dubey proxy
counsel for Shri B.S.Charya)

Versus

1. Smt. Satbir Silas,
Director of Education,
Directorate of Education,
Old Secretariat,
Delhi. . . Respondents
2. Smt. Niru Nanda,
Secretary (Education),
Government of N.C.T. of Delhi,
Old Secretariat,
Delhi. . . Respondents

(By Advocate: Shri Vijay Pandita)

ORDER (Oral)

HON'BLE MR. S.R. ADIGE

Heard both sides.

2. By the Tribunal's order dated 8.12.97 in
O.A. No. 576/97 Respondents had been directed to
consider applicant's claim for promotion w.e.f. 1996
in accordance with rules and instructions subject to
applicant being eligible for the same as regards
educational and experience qualifications as well as
from the vigilance angle and to pass detailed and
reasoned order under intimation to him.

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3. Respondents with their Annexure dated 13.9.99 have filed a copy of the detailed and speaking order dated 17.5.99 passed by L.G., Delhi, from which it is clear that applicant has been promoted w.e.f. 1998 and the reasons have been stated as to why he could not be given promotion w.e.f. 1996.

4. If applicant is aggrieved by the aforesaid order dated 17.5.99 it is open to him to agitate the same through appropriate original proceedings if so advised.

5. In the light of Respondents' detailed and speaking order dated 17.5.99 this C.P. does not survive and is accordingly dismissed. Notices are discharged.

Kuldeep
(Kuldeep Singh)
Member (J)

Adige
(S.R. Adige)
Vice Chairman (A)

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